

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 2706.
TO BE ANSWERED ON WEDNESDAY, THE 10TH MARCH, 2021.**

FOREIGN INVESTMENT IN e-COMMERCE

2706. SHRI RAMESH BIDHURI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the steps taken by the Government to increase more foreign investment in e-Commerce;
- (b) whether the Government has framed any rules/ policy for foreign investment in e-Commerce in India; and
- (c) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) to (c): Government has put in place a liberal and transparent policy for attracting Foreign Direct Investment (FDI). Government reviews FDI policy in various sectors on an ongoing basis and changes are made in the FDI policy regime, from time to time, to ensure that India remains an increasingly attractive and investor-friendly investment destination.

As per the extant FDI Policy, 100% FDI under automatic route is permitted in marketplace model of e-commerce. The Government has also issued detailed guidelines for FDI in e-commerce sector vide Press Note 2 (2018) to bring in clarity and ensure compliance of the FDI Policy in this sector.
